

Landing of two  
Foreigners in a Plane  
at Murud

12.35 hrs.

PREVENTION OF FOOD ADUL-  
TERATION (AMENDMENT), BILL

## REPORT OF JOINT COMMITTEE

Dr. Sarojini Mahishi (Dharwar North): I beg to present the report of the Joint Committee on the Bill further to amend the Prevention of Food Adulteration Act, 1954.

## EVIDENCE BEFORE JOINT COMMITTEE

Dr. Sarojini Mahishi: Sir, I beg to lay on the Table a copy of the evidence given before the Joint Committee on the Bill further to amend the Prevention of Food Adulteration Act, 1954.

12.35½ hrs.

CORRECTION OF ANSWER TO  
STARRED QUESTION NO. 1310 RE.  
HINDUSTAN TELEPRINTER  
MACHINES

The Deputy Minister in the Department of Communications (Shri Bhagavati): With your permission Sir, I beg to bring to the notice of the House that while replying to supplementary put by Shri Indrajit Gupta on Starred Question No. 1310 on the 5th May, 1964, as to whether or not Components of Teleprinter Machines manufactured in Madras Factory are imported, I stated that even about 74% of the parts are imported from abroad.

The actual position, however, is that the percentage of imported components is only 38 per cent now and not about 74 per cent as stated on 5th May, 1964.

12.36 hrs.

STATEMENT RE. UNAUTHORISED  
LANDING OF TWO FOREIGNERS IN  
A PLANE AT MURUD

Mr. Speaker: I will take up the other statement by Shri Hathi later on.

Shri Nath Pal (Rajapur): When you referred to my adjournment motion regarding Walcott's second landing on the coast of Bombay, I understood you as saying that after we have heard the statement we will be given a chance to say whether we are satisfied or not and then to press for the acceptance of it.

Mr. Speaker: I have kept it pending; I have not yet decided about it. He should see the statement when it is laid down and should read it. Then I can take it up. Is Shri Hathi going to lay it on the Table or is he going to read it?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): With your permission, I would lay it on the Table.

Mr. Speaker: It might be laid on the Table. I will waive the delay.

Shri Hari Vishnu Kamath (Hoshangabad): On a point of clarification. May I request that in view of the importance of the matter, particularly with regard to the security of the country, the statement may be distributed to Members of the House?

Mr. Speaker: It would be distributed.

Shri Hathi: Sir, I beg to lay on the Table a statement regarding the unauthorised landing of two foreigners in a plane at Murud on the 8th June, 1964. [Placed in Library, See No. LT-2963/64].

Shri Hari Vishnu Kamath: And also you may kindly tell us when the adjournment motion tabled by Shri Nath Pal will be taken up. Will it be taken up tomorrow?

Mr. Speaker: I have also to read the statement.

Shri Hari Vishnu Kamath: Will it be taken up tomorrow?

Mr. Speaker: As early as possible.